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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP296/ 161	TP136/ 17	Hearing	433 (e)	Next Radio Ltd.Vs.Scorpio Engineering Pvt.Ltd

SL.NO. NAME (IN CAPITAL) DESIGNATION  
&  
PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE  
(Petitioner Respondent)

Ravi V  
9945878942  
Raj

Petitioner

Counsel for petitioner is present. He stated notice has been sent to the Respondents. But, he has no information if it is served or not. Posted to 24.03.2017. Counsel to inform the Tribunal whether the notice is served on the respondents or not.

3/3  
MEMBER (J)

3/3  
MEMBER (T)